

F.No. 01(03)/Roster/CESTAT/2023-Part-II
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 05.07.2023

ORDER NO. 119 of 2023

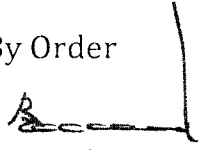
Hon'ble President is pleased to partially modify the roster order no. 101 of 2023 for **CESTAT, New Delhi** On **14.07.2023** as follows:

PERIOD	CORAM	WORKS ASSIGNED
On 14.07.2023 at 2:30 p.m.	Dr. Rachna Gupta, Hon'ble Member (Judicial) and Ms. Hemambika R. Priya, Hon'ble Member (Technical)	ST/ROA/50218/2023 in Appeal Defect Diary No. 54501/2022 Basant Kumar Singh vs. Pr. Commissioner of CGST & CE, Raipur

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Bineesh Kumar K. S.)
Registrar

Copy to:-

SPS to Hon'ble President/Member, CESTAT, New Delhi/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi/Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar

F.No. 01(03)/Roster/CESTAT/2023
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 05.07.2023

ORDER NO. 120 of 2023

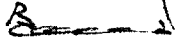
Hon'ble President is pleased to partially modify the roster order no. 101 of 2023 for **CESTAT, New Delhi** from **19.07.2023** to **20.07.2023** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 19.07.2023 to 20.07.2023	Hon'ble Mr. Justice Dilip Gupta, President, Ms. Binu Tamta, Hon'ble Member (Judicial) and Ms. Hemambika R. Priya, Hon'ble Member (Technical)	Anti Dumping matters

Note:

1. During the hearing of Anti-Dumping matters, all Division Bench matters will be taken up by Bench comprising Dr. Rachna Gupta, Hon'ble Member (Judicial) and Mr. P. V. Subba Rao, Hon'ble Member (Technical).
2. In the event of non sitting of a Bench, the adjourned dates of the listed matters will be available on the website www.cestat.gov.in in the link "Daily orders"/"court proceedings".

By Order,


(Bineesh Kumar K.S.)
Registrar

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Deputy Registrar